## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH** KOLKATA

C.P.No. 187/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M.

Name of the Company		Nand Kishor BhutraVersus- Mangalahat Construction & Builders Pvt Ltd & Ors		
Under Section		397/398		
No. Representat		nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. Mr. S. Mitra. Adr. ) uniform Merchants Amisunt de. 2. Mr. Abnisunt de. Adr. ) uniform Merchants 19/01/2018.				
1. MR. REETOBRATA MITRA J. Advocates for Gajanand Agency 2. MS. DWIDHITI BHADURI 3. MR. PRASANTA NASKAR Kank				
	Nitu foddar		itioner	19/1/2018
98.	MR. RAT NAR MR. RAT RATIN MS. NEHA S	DAV BANERJISTO DASEN, Adv.	lajarrad Agency.  Adv  R1 to R5	19/1/18 19/1/18

## ORDER

Ld. Counsel for the petitioner as also respondents 1,2 and 5 are present.

The I.A. Application has been filed by Gajanand Agency Pvt. Ltd. For impleadment as party respondent in C.P. 187/2013. Any objection against this application may be filed within 15 days with a copy to the opposite party. Rejoinder, if any, may be filed within 15 days with copy to the opposite party.

In case the party applies for certified copy of the application, this may be supplied after completion of required formalities.

List on 26.03.201%.

Sd

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)